

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 22.04.2020 from 2 PM to 4 PM:

1	CRM-M	BALWINDER KAUR V/S STATE OF PUNJAB AND ORS	TARUN VIR SINGH LEHAL	FIXED FOR 24.04.2020
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The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

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